

an>

title: Regarding tax exemption for works executed under MPLADS.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): Madam Speaker, I seek your permission to speak from this place.

HON. SPEAKER: Yes, you can speak.

...(Interruptions)

SHRIMATI KOTHAPALLI GEETHA: Madam, I thank you for giving me this opportunity to speak on a very important matter pertaining to all of us regarding exemption of VAT, Sales Tax and other taxes while executing the works of MPLAD. ...( Interruptions) As this House is well aware, the Ministry of Statistics and Programme Implementation releases funds for the developmental activities through MPLADS in the constituencies of hon. Members of Parliament. ...(Interruptions) In this connection, I would like to state that in the existing MPLADS Guidelines, it is only mentioned about administrative expenses, but no mention is made regarding collection of VAT. ...( Interruptions) I would like to bring to the notice of the Government of India that some of the nodal agencies in Telangana and Andhra Pradesh have been collecting VAT, Sales Tax and other taxes and remitting the same to the State Sales Tax Department and other concerned departments. ...( Interruptions) As the Parliament is passing the GST Bill now, it is going to take India to the next level of economic reforms. It is a welcome step. But I would request the hon. Minister, through you, to exempt MPLAD Fund from VAT, Sales Tax and other taxes. ...(Interruptions)

Further, I would also like to mention here that Members of Parliament are taking up very important works under MPLAD Scheme. ...( Interruptions) But the amount that has been sanctioned now for MPLADS is very meagre. ...(Interruptions) So, I would request the Government, through you, to increase the MPLAD amount and to waive of all taxes pertaining to MPLAD Fund as the works undertaken under this scheme are in public interest....(Interruptions)

HON. SPEAKER:

Shrimati R. Vanaroja,

Shri Bhairon Prasad Mishra and

Shri Rabindra Kumar Jena are permitted to associate with the issue raised by Shrimati Kothapalli Geetha.

...(Interruptions)

HON. SPEAKER: Hon. Members, please go back to your seats. I will allow you, but first go back to your seats.

...(Interruptions)

HON. SPEAKER: I am allowing Mr. Kharge to speak. But not like this. Please go back to your seats, first.

...(Interruptions)

HON. SPEAKER: I am sorry. This is not the way.

...(Interruptions)

### **12.35 hours**

*(At this stage, Shri Mallikarjun Kharge and some other  
hon. Members left the House.)*

...(Interruptions)

HON. SPEAKER: Shri Ram Prasad Sarmah.

...(Interruptions)